

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).11058/2018

(Arising out of impugned final judgment and order dated 24-04-2018 in CRLA No. 2923/1982 passed by the High Court Of Judicature At Allahabad)

VEEREY & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH
(With appln for exemption from filing O.T)

Respondent(s)

Date : 05-07-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s) Mr. Ravindra Singh, Sr. Adv.
Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR
Ms. Varnita Rastogi, Adv.

For Respondent(s) Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(B.Parvathi)
Court Master

(Sunil Kumar Rajvanshi)
Court Master